



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 24.02.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	24.02.2026	19.03.2026
2.	Comp. App. (AT) (Ins) No. 1095 of 2025	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	24.02.2026	11.03.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)